IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA. No. 66(ND)/2016

IN THE MATTER OF:

Shri Rajesh Gupta

.... APPLICANT / PETITIONER

Vs.

M/s B. R. Agrotech Ltd. & Ors.

RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 13.09.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER

:- Mr. Govind Rishi, Advocate

Mr. Devashish, Advocate

For the RESPONDENT

:- Ms Easha Kadian, Advocate

ORDER

Learned Counsel for the parties are present and represents that the matter is part heard before the Hon'ble Principal Bench. In view of the same, the hearing is deferred and let the matter be placed before the Hon'ble Principal Bench on 23rd October 2017.

(DEEPA KRISHAN) MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)